OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

F.No. 3(3)/Corres/RRs/THC/DELHI/2018/ 43115-120 **Dated, Delhi the** 11 JUL 2018

To

1. Sh. Rajnish Bhatnagar, Chairperson, Ld.District & Sessions Judge, North-West
2. Ms. Poonam A Bamba, Member, Ld.District & Sessions Judge, New Delhi
3. Sh. A.S Jayachandra, Member, Ld.District & Sessions Judge, Shahdara
4. Sh. Rajesh Malik, Member, CMM, North-West
5. Ms. Pooja Talwar, Member, CMM, South.
6. Sh. Abhilash Malhotra, Member, MM, Central.

Sub : Committee to submit comprehensive report as to what is the time period for preservation of records under the rules, the status of Weeding out of records including the year wise pendency of cases lying in the record Rooms, which are yet to be weeded out.

Sir/Madam,

You are requested to make it convenient to attend the meeting on the aforesaid subject for consideration of the report submitted by the Sub-Committee on dated 23/05/2018.

The said meeting has been scheduled for **18/07/2018**, at **4:00 pm** in **Room No. 302, Third Floor**, Tis Hazari Courts, Delhi.

(TALWANT SINGH)
District & Sessions Judge (HQs)
Tis Hazari Court, Delhi

F.No. 3(3)/Corres/RRs/THC/DELHI/2018/ 43121-127 **Dated, Delhi the** 11 JUL 2018

Copy for information and necessary action to :

1. Sr. A.O.(J)/A.O.(J)/Branch Incharges, Record Rooms (Civil, Sessions & Criminal), are directed to attend the meeting on the date, time and venue mentioned above.
2. Website Committee, Tis Hazari Court, Delhi with request to upload the Letter/Notice on the District Courts website at the earliest.
3. Sr. Administrative Officer (Judicial), Care Taking Branch, Tis Hazari Court, Delhi.
4. Administrative Officer (Judicial), Administration Branch-I with direction to depute one P.A for the aforesaid meeting.
5. P.S to Ld. District & Sessions Judge (HQs), Tis Hazari Court, Delhi.

District & Sessions Judge (HQs)
Tis Hazari Court, Delhi